

12

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/13/2016
NAME OF THE PETITIONER(S) : Argus Enterprises (P) Ltd. and 1 others
NAME OF THE RESPONDENT(S) : AIKI Logistics Private Limited and 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1. VISHNU MOHAN
for M/s. R. PARTHASARATHY

2. T.v.P. SaiVih
Mr Han Shanku Meni

Counsel for R2, R3

for R4


T.v.P. SaiVih

ORDER

Counsel for petitioner called but absent. No representation. Counsel for R2 & R3 and counsel for R4 are present. No report has been filed in regard to the direction for service of notice to R5 by way of newspaper publication. Put up on 23.12.2016 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)